

19

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP35/07, TP 04/16	Part heard & for hearing IA 175/18	Sec 397/398	K.Rajaiah	Sachin Vasudev/ K.V. Satish	Chamundeswari Studios & Lab Pvt .Ltd & 4 Others	Anant M for R1- R4. Venkataramani K. for R-5.


SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. VENKATARAMANI  
41280811

Counsel for  
Respondents

  
u.7.18

2. K.V. SATISH  
8884321353

Counsel for  
PETITIONER



**ORDER**

1. Heard Shri K.V.Satish, learned counsel for the Petitioner and Shri Venkataramani, learned counsel for the Respondents. Arguments completed. The parties are given liberty to file written gist of arguments.

2. Orders Reserved in I.A.175/2018 and C.P.35/07/TP04/16. Both the Counsels submit that there is no other suite pending with regard to this case in any Court except administrative suite. Both the Counsels are directed to furnish written arguments. A copy of application of the Administrative suite also be furnished along with the written arguments.

  
Member(T)

  
Member(J)